

C. A. T. Bench, JAIPUR

Date of Order	Orders
15/3/93	None present for the applicant. Mr. M. Rafiq - Counsel for the respondents. The learned counsel for the respondents states that the applicant in this case has already expired on 18/1/93. The application may accordingly be carried to record. Sd/- (B. B. Mahajan) Adm. (Member) Sd/- (Gopal Krishna) member (Juddh.)